- (b) if so, what are the steps being contemplated to restrict the entry of Foreign Companies; and
 - (c) if not, how Government intends to protect domestic industry?
- THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA): (a) The Government have put in place a liberal and investor-friendly policy for Foreign Direct Investment (FDI).
- (b) FDI policy is incorporated as Schedule I to regulation 5(1) of the Foreign Exchange Management Act, Regulations under the Foreign Exchange Management Act, 1999 (FEMA). According to these regulations, a person residing outside India or an entity incorporated outside India, except a citizen or entity in Pakistan, can purchase shares of an Indian company. FDI can be only through incorporation of a company in India under the Companies Act, 1956.
- (c) FDI policy lays down ceilings on foreign equity in specified/sensitive sectors such as Broadcasting, Defence Production, Telecom, etc. The policy *vide* Press Note 1 (2005) requires prior approval of the Government where a foreign investor has an existing joint venture/ technical collaboration or trademark agreement in the same field.

Awarding of research contracts by the Ministry

- 2351. SHRI O.T. LEPCHA.: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) whether Ministry awards research contracts to Consultants, NGOs, Academic and Research Organizations etc.;
- (b) if so, the list of the research contracts with the name of the organizations awarded the research contracts in the last three years and its progress;
 - (c) whether the research contracts are illustrated on the website of the Ministry;
 - (d) if not, the reasons therefor;
 - (e) what is the internal process in deciding the topics of these research contracts;
 - (f) whether the research contracts are awarded through a competitive bidding process;
 - (g) if so, the criteria adopted for the competitive bidding process; and
 - (h) if not, what is sanctity of the award process?
- THE MINISTER OF CORPORATE AFFAIRS (SHRI PREM CHAND GUPTA: (a) No, Sir.
 - (b) to (h) Do not arise.

Setting up of Science Centres and Planetariums

- 2352. SHRI ABU ASIM AZMI: Will the Minister of CULTURE be pleased to state:
- (a) the number of Science Centres and Planetariums presently set up in the country and what are its functions;
- (b) whether Government has any proposal to set up more Science Centres and Planetariums in the country particularly in Uttar Pradesh;